

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad.

To,

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal (M.P.)

No. 448 /Admin.(Services)/2016 Dated: Allahabad: August 31, 2016

Subject: Nominations for Programmes scheduled to be held in the month of October, 2016 to December, 2016 at National Judicial Academy, Bhopal.

Sir,

With reference to your letter No. NJA/Dir/Ac.Prg. (2016-17) /3236 dated 16.07.2016 on the above noted subject, I am directed to say that Hon'ble Court has been pleased to nominate the following Judicial officers for participation in the training programme scheduled in the month of October, 2016 to December, 2016 at National Judicial Academy, Bhopal which are as under:

Sl No	Prog No.	Programme Date		Name of the Programme	Nominated Officers
1	P-993	01.10.16	02.10.16	Annual National Seminar for the legal Services Authority Functionaries on A2J and Legal Aid	1. Sri Pradeep Kumar Srivastava, Member Secretary, UPSLSA, Lucknow. 2. Sri Brijesh Kumar Singh, Chief Judicial Magistrate, Deoria 3. Sri Rajiv Ranjan, Civil Judge (Senior Division), Farrukhabad
2	P-994	08.10.16	09.10.16	Annual National Seminar on Working of the Central Administrative Tribunal in India	Sri Sanjiv Pandey, Registrar, Central Administrative Tribunal, Chandigarh
3	P-997	29.10.16	30.10.16	Workshop on Court Administration, management of Resources and ICT Tools Usage at the District Level	1. Sri Dinesh Kumar Sharma-III, District & Sessions Judge, Shrawasti at Bhinga 2. Sri Mohd. Aslam, District & Sessions Judge, Ballia 3. Sri Ashok Kumar-VIII, District & Sessions Judge, Kasganj
4	P-999	05.11.16	06.11.16	Annual National seminar on Function of Registrar (Vigilance/ Inspection) in Different High Courts	1. Sri Anil Kumar-IX, Special Officer (Vigilance), High Court, Allahabad 2. Sri Nalin Kant Tyagi, Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
5	P-1000	12.11.16	13.11.16	Annual National Seminar on Working of Family Courts In India	1. Sri Sarvesh Kumar Pandey, Additional District & Sessions Judge (FTC), Agra 2. Sri Ramesh Singh, Principal Judge, Family Court, Agra 3. Sri Pradeep Kumar Gupta, Principal Judge, Family Court, Amroha
6	P-1002	26.11.16	27.11.16	Workshop on Applicability of ADR techniques to Reduce Pendency in Courts	1. Sri Rajendra Kumar-IV, District & Sessions Judge, Azamgarh 2. Sri Mohd. Faiz Alam Khan, District & Sessions Judge, Shahjahanpur 3. Sri Virendra Kumar Srivastava, District & Sessions Judge, Fatehpur

7	P-1003	03.12.16	04.12.16	Annual National Seminar on Working of the Special Courts Established under SC/ST (POA) Act	1. Sri Prem Nath, Special Judge (SC/ST Act), Allahabad 2. Sri Shakti Putra Tomar, Special Judge (SC/ST Act), Baghpat 3. Sri Jai Shanker Mishra, Special Judge (SC/ST Act), Barabanki
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Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 448 (i) /Admin.(Services)/2016 Dated: August 31, 2016

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. Sri Pradeep Kumar Srivastava, Member-Secretary, U.P. State Legal Services Authority, Lucknow with the request to kindly participate in the said training programme under intimation to the Court.
3. Sri Sanjiv Pandey, Registrar, Central Administrative Tribunal, Chandigarh with the request to kindly participate in the said training programme under intimation to the Court.
4. Sri Dinesh Kumar Sharma-III, District & Sessions Judge, Shrawasti at Bhinga, Sri Mohd. Aslam, District & Sessions Judge, Ballia, Sri Ashok Kumar-VIII, District & Sessions Judge, Kasganj, Sri Rajendra Kumar-IV, District & Sessions Judge, Azamgarh, Sri Mohd. Faiz Alam Khan, District & Sessions Judge, Shahjahanpur and Sri Virendra Kumar Srivastava, District & Sessions Judge, Fatehpur with the request to kindly participate in the said training programme under intimation to the Court.
5. Sri Anil Kumar-IX, Special Officer (Vigilance), High Court of Judicature at Allahabad and Sri Nalin Kant Tyagi, Joint Registrar (Judicial) (Inspection), High Court of Judicature at Allahabad with the request to kindly participate in the said training programme under intimation to the Court.
6. The District & Sessions Judges, Agra, Allahabad, Amroha, Baghpat, Barabanki, Deoria and Farrukhabad with the request to kindly inform the officers concerned accordingly
7. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)